

Text of Amendments

श्री राजेश रंजन (पूर्णिमा) : मैं प्रस्ताव करता हूँ:

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में पूर्णिमा में पटना उच्च न्यायालय की दूसरी बेंच बनाने के लिए यथाशीघ्र आवश्यक संवैधानिक, कानूनी और प्रशासनिक कदम उठाने के बारे में कोई उल्लेख नहीं है।(1)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में रेल परियोजनाओं के शीघ्र कार्यान्वयन के लिए समयसीमा निर्धारित किए जाने का, नई रेल लाइनों के निर्माण, लाइनों का दोहरीकरण और विद्युतीकरण, प्रमुख रेलवे स्टेशनों का आधुनिकीकरण, आरओबी-आरयूबी के निर्माण, नई लंबी दूरी की लाइनों की शुरुआत और रेलवे अवसंरचना को सुदृढ़ किए जाने विशेष रूप से बिहार के कोसी-सीमांचल क्षेत्र के बारे में कोई उल्लेख नहीं है।"(2)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में बिहार के कोसी-सीमांचल क्षेत्र, विशेष रूप से पूर्णिमा जिले में कृषि और स्थानीय संसाधनों पर आधारित लघु एवं मध्यम उद्यम (एमएसएमई) उद्योग को बढ़ावा दिए जाने के लिए विशेष वित्तीय पैकेज उपलब्ध कराने और औद्योगिक क्लस्टर, साझा सुविधा केंद्र विपणन सहायता, कौशल विकास और निर्यात प्रोत्साहन से संबंधित योजनाओं के समयबद्ध कार्यान्वयन के बारे में कोई उल्लेख नहीं है।" (3)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में कोशी नदी के व्यापक प्रबंधन और विकास परियोजना के कार्यान्वयन की आवश्यकता, जिसमें वैज्ञानिक ड्रेजिंग, तटबंधों को मजबूत करना बहुउद्देशीय जलाशय, नियंत्रित जल प्रवाह प्रणाली, सिंचाई विस्तार, जलविद्युत उत्पादन और प्रभावित जनसंख्या के पुनर्वास के लिए एक विशेष पैकेज शामिल है, के बारे में कोई उल्लेख नहीं है।" (4)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में कोशी-सीमांचल क्षेत्र की रणनीतिक, व्यापारिक और कृषि परिवहन आवश्यकताओं को ध्यान में रखते हुए, सीमावर्ती सड़कों, लॉजिस्टिक कॉरीडोर, बाढ़ प्रभावित दोनों में हर मौसम वाली आंतरिक सड़कों और राष्ट्रीय राजमार्गों और एक्सप्रेसवे सहित बहुआयामी कनेक्टिविटी के विकास के लिए एक विशेष पैकेज प्रदान करने और समय सीमा निर्धारित किए जाने के बारे में कोई उल्लेख नहीं है।" (5)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में कोशी-सीमांचल क्षेत्र के पूर्णिया में नेपाल सीमा के साथ पर्यावरण पर्यटन सर्किट, कोशी नदी तट. पक्षी अभयारण्य और आर्द्रभूमि पर्यटन, जनजातीय पर्यटन और अंतरराष्ट्रीय कनेक्टिविटी विकसित किए जाने के लिए विशेष वित्तीय और तकनीकी सहायता प्रदान किए जाने के बारे में कोई उल्लेख नहीं है ।" (6)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में नमामि गंगा कार्यक्रम को अधिक प्रभावी बनाने, गंगा की सहायक नदियों में प्रदूषण को नियंत्रित करने, नदी तल की वैज्ञानिक सफाई करने और गंगा नदी के किनारे रहने वाली आबादी को सुरक्षित पेयजल उपलब्ध कराने के लिए विशेष वित्तीय पैकेज प्रदान किए जाने के बारे में कोई उल्लेख नहीं है ।" (7)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में गया जी से पटना-मधेपुरा होते हुए काठमाडू (नेपाल) तक एक अंतरराष्ट्रीय रेलवे औद्योगिक गलियारे के निर्माण के लिए विशेष आर्थिक पैकेज प्रदान किए जाने का, साथ ही बहु-आयामी लॉजिस्टिक पार्क, औद्योगिक क्लस्टर और सीमा पार कार्गो टर्मिनल की स्थापना किए जाने के बारे में कोई उल्लेख नहीं है ।" (8)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में पूर्णिया में केंद्रीय विश्वविद्यालय, एम्स, आईआईटी, आईआईएम और एनआईएफटी जैसी संस्थाओं की स्थापना के लिए विशेष वित्तीय प्रावधान किए जाने के बारे में कोई उल्लेख नहीं है ।" (9)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-"किंतु खेद है कि अभिभाषण में प्रधान मंत्री ग्राम सड़क योजना के अंतर्गत कोशी-सीमांचल क्षेत्र पूर्णिया के जिला-सह-मंडल मुख्यालयों की ग्राम पंचायतों में ग्रामीण सड़कों के निर्माण और उन्नयन के लिए एकमुश्त निधि उपलब्ध कराए जाने के बारे में कोई उल्लेख नहीं है ।" (10)

श्री लालजी वर्मा (अम्बेडकर नगर) : मैं प्रस्ताव करता हूँ:

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में केंद्र सरकार के अधीन रिक्त पड़े विभिन्न पदों में अनुसूचित जातियों, अनुसूचित जनजातियों और अन्य पिछड़े वर्गों के लिए आरक्षित पदों को भरे जाने की आवश्यकता के बारे में कोई उल्लेख नहीं है ।" (20)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में किसानों की आय दोगुनी करने, न्यूनतम समर्थन मूल्य की

विधिक गारंटी, खेती की बढ़ती लागत और ऋण राहत जैसे मुद्दों के बारे में कोई उल्लेख

नहीं है ।" (21)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में विद्युतकरघा बुनकरों को सस्ती दरों पर बिजली देने की आवश्यकता के बारे में कोई उल्लेख नहीं है ।" (22)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में उच्च न्यायिक सेवा आयोग बनाए जाने और उच्च न्यायालय और सर्वोच्च न्यायालय में न्यायाधीश के पदों में अनुसूचित जातियों, अनुसूचित जनजातियों और अन्य पिछड़े वर्गों को आरक्षण दिए जाने की आवश्यकता के बारे में कोई उल्लेख नहीं है ।" (23)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में देश के नागरिकों का निःशुल्क चिकित्सा सुविधा किए जाने की आवश्यकता के बारे में कोई उल्लेख नहीं है ।" (24)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में उत्तर प्रदेश के अंबेडकर नगर ज़िले में केंद्रीय विद्यालय खोले जाने की आवश्यकता के बारे में कोई उल्लेख नहीं है ।" (25)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में सभी बेरोज़गार युवाओं को रोज़गार देने के लिए सरकार द्वारा उठाए गए कदमों के बारे में कोई उल्लेख नहीं है ।" (26)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में उत्तर प्रदेश में अयोध्या से वाराणसी तक एक्सप्रेसवे बनाए जाने की आवश्यकता के बारे में कोई उल्लेख नहीं है ।" (27)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में देश में बढ़ती बेरोज़गारी, महंगाई और आर्थिक असमानता को दूर करने के लिए ठोस समाधान के बारे में कोई उल्लेख नहीं है ।" (28)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात्:-

"किंतु खेद है कि अभिभाषण में युवाओं को रोज़गार, शिक्षा और भविष्य की सुरक्षा दिए जाने के लिए किसी स्पष्ट नीति या रोडमैप के बारे में कोई उल्लेख नहीं है ।" (29)

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about the urgent need to take strong measures to tackle widespread coastal erosion that is swallowing up vast kilometres of our coastline particularly in Kerala and destroying hundreds of homes of our fishing communities and the need to provide relief or compensation to this community." (30)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to provide a stronger legal and financial backing for the establishment of a National Clean Air Mission or Swacchh Vayu Abhiyan in order to ensure its successful implementation and offer a comprehensive solution to tackle India's deteriorating crisis of severe air pollution, that is resulting in the deaths of thousands of Indians annually." (31)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the urgent need to address the issue of rampant drug abuse among the youth of the country and the need of measures to eradicate the production and distribution of banned narcotic substances." (32)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the urgent need to institute either a dedicated Ministry of Fisheries to look after the socio economic welfare of our fishermen or the creation of a special Forum of Coastal MPs so that greater attention could be given to the plight faced by one of the most marginalised sections of our society." (33)

That at the end of the motion, the following be added, namely:

"but regret that there is no mention in the Address about the need to enact legislation that will mandate the establishment of a bench of the High Court in the capital of each state including Kerala, for the convenience of petitioners and speedy judicial disposal of legal matters involving the state government." (34)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to take steps to establish the National University for Rehabilitation Sciences and Disability Studies by upgrading the erstwhile National Institute of Speech and Hearing in Thiruvananthapuram, as previously assured by the government." (35)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to take steps for establishment of All India Institute of Medical Sciences (AIIMS) in Kerala to boost the quality of medical services for residents of Kerala and Tamil Nadu." (36)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to take strong measures, including assistance, to tackle the problem of unemployment in the country exacerbated by unfilled vacancies in government departments and the reported mass layoffs by private companies." (37)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to restore the fare concessions to senior citizen railway passengers." (38)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the urgent need to incorporate legal protections for work-life balance, and limiting working hours for the workforce, the absence of which is negatively affecting the physical and mental well-being of the youth." (39)

SHRI N. K. PREMACHANDRAN (KOLLAM): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about a special package for poverty alleviation and inclusive growth including welfare of marginalised community and women." (40)

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about special project for employment creation of youth in MSME and further strengthening of Startup ecosystem." (41)

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about the need for ensuring transparency and accountability in governance, electoral and administrative reforms." (42)

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about a vision for federal cooperation, cultural diversity and unity, and strengthening the democratic institutions." (43)

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about an effective scheme or programme for preventing cyber crime and improving police reforms and judicial efficiency." (44)

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about effective project for ensuring smart city, urban planning, public transport and sanitation." (45)

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about comprehensive scheme for strengthening the digital governance, e-services, cyber security and data protection." (46)

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about an effective scheme for improving public health infrastructure and ensuring that all citizens are covered by Ayushman Bharat and ensuring health insurance to all." (47)

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about an effective scheme for ensuring research, innovation, global competitiveness and digital education." (48)

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about an effective programme for agricultural reform, and for irrigation, infrastructure and storage facilities for agricultural produce." (49)

SHRIMATI PRATIMA MONDAL (JAYNAGAR): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about continued neglect of the Sundarban region in West Bengal and inadequate release of central funds for climate protection and livelihood support." (50)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the delay in release of central assistance under the Pradhan Mantri Awas Yojana, adversely affecting housing for the poor in West Bengal." (51)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the stoppage and shortage of Central funds under the Jal Jeevan Mission, hampering rural water supply projects in West Bengal." (52)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the nonrelease of central funds under MGNREGA, resulting in delayed wages and loss of livelihood for workers in West Bengal." (53)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the shortfall of central support under the National Rural Health Mission, weakening primary healthcare delivery in West Bengal." (54)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about growing inequality and concentration of wealth in the country." (55)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the continuing agrarian distress and rising farmer indebtedness." (56)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the large-scale vacancies in government services and the increasing contractualization of public employment." (57)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged shrinking of financial autonomy of States thereby eroding the Federal Principles." (58)

6 DR. T. SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN (CHENNAI SOUTH): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about the severe air pollution affecting major urban centres, including the national capital and lack of a credible national strategy to address climate-linked health risks." (59)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the continued delay and non-release of funds to States under the Mahatma Gandhi National Rural Employment Guarantee Scheme, particularly to Tamil Nadu, causing wage arrears and distress to rural workers." (60)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the adverse impact of recent tariff measures imposed by the United States on India's exports, particularly affecting export-oriented sectors such as textiles, leather, automobiles, electronics and MSMEs in Tamil Nadu." (61)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about inadequate and delayed financial assistance from the Union Government for Metro Rail projects in Tamil Nadu, including Chennai Metro Rail Phase II, and the non-consideration of proposals for Metro Rail projects in cities such as Madurai and Coimbatore." (62)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the contradiction between claims of high manufacturing growth and the huge unemployment faced by educated youth." (63)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the increasing centralisation of fiscal powers through reduced tax devolution, conditional grants and cesses, resulting in States bearing greater responsibilities without commensurating financial resources." (64)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged dilution of labour protections through the new labour codes and the absence of meaningful consultation with trade unions and State governments." (65)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to consider the States perspectives in the designing and implementation of centrally sponsored schemes promoting the spirit of cooperative federalism." (66)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about safeguarding linguistic diversity and ensuring equal respect to all classical and regional languages, including Tamil, in governance, education and official communication." (67)

7 SHRI ARUN NEHRU (PERAMBALUR): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about the urgent need to allocate dedicated funds for the expeditious completion of the long-pending Perambalur-Namakkal and Ariyalur-Perambalur railway projects to enhance regional connectivity and economic integration."(78)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the establishment of a Mega Onion and Maize Processing Cluster in Perambalur district to promote value addition, reduce post-harvest losses, and augment income of local farmers." (79)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the sanction of a special central financial package for comprehensive irrigation and groundwater recharge projects in the drought-affected Veppanthattai and Thuraiyur blocks to sustain agrarian livelihoods." (80)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about specific measures to revitalise the Perambalur Special Economic Zone (SEZ) through targeted central incentives to spur local employment and manufacturing." (81)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the necessity to accelerate the time-bound four-laning of NH-136 and the construction of the Musiri-Kulithalai bypass to resolve critical traffic bottlenecks and facilitate seamless trade logistics." (82)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to revisit provisions of the National Education Policy (NEP) to safeguard the linguistic autonomy of States and respect the long-standing twolanguage policy of Tamil Nadu, thereby upholding the principles of cooperative federalism." (83)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the urgent need to address persistent concerns regarding the adverse impact of NEET exams on students from rural and economically marginalised backgrounds particulars in the state of Tamil Nadu." (84)

8 PROF. VARSHA EKNATH GAIKWAD (MUMBAI NORTH-CENTRAL): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about the agrarian crisis and increasing suicide by farmers in the country and steps to ensure remunerative income to farmers." (129)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the increasing unemployment in the country or need for providing unemployment allowance." (130)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to develop a mechanism to control the prices of petrol, diesel and other petroleum products." (131)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged increase in atrocities against Scheduled Castes, Scheduled Tribes, women and children." (132)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to address the causes for depreciation of Indian rupee." (133)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the violation of rights of slum dwellers in the name of redevelopment." (134)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the growing economic inequality in the country." (135)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged dilution of independence of constitutional bodies." (136)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the closure of large number of micro, small and medium enterprises leading to rise in job losses." (137)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the impact of imposition of high tariffs by the United States of America on our country." (138)

9 DR. KADIYAM KAVYA (WARANGAL): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about establishment of a Special Purpose Vehicle (SPV) for mobilising funds and exemption of loans raised through the SPV from the Fiscal Responsibility and Budget Management (FRBM) limits in the State of Telangana." (160)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the proposal to include institutions not mentioned anywhere in Schedule X of the Andhra Pradesh Reorganisation Act, 2014 for their apportionment between the two Telugu States Telangana and Andhra Pradesh." (161)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about allegedly withholding of funds meant for opposition-ruled States." (162)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about allegedly misusing of central agencies in poll-bound States." (163)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about rolling back of the Viksit Bharat Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G) Act, 2025." (164)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about ruling out the apprehensions among people regarding the Special Intensive Revision (SIR) exercise." (165)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about any effective steps undertaken to check terrorist attacks in the country." (166)

10 KUMARI SUDHA R. (MAYILADUTHURAI): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about establishment of a new airport in Mayiladuthurai or Kumbakonam to support the anticipated influx of pilgrims and promote spiritual tourism in the region." (167)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the high risk of rise in sea-levels and the necessity to build protective structures such as sea walls and groynes to safeguard against coastal flooding in vulnerable areas like Sirkazhi, Poompuhar, Pazhayar and Tharangambadi and need to allocate resources for immediate coastal resilience initiatives to protect lives, livelihoods and heritage sites." (168)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the severe agricultural losses caused by cyclone Ditwah and the critical need for loan waivers for affected farmers, and need to implement comprehensive relief measures including debt relief schemes and rehabilitation for restoring agricultural productivity." (169)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the widespread damage to fishing equipment, including boats, nets, GPS devices and engines due to cyclones, other natural calamities crippling the livelihoods of coastal communities and the need to provide compensation and replacement schemes." (170)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the Indian fishermen being detained and arrested by foreign countries, including Sri Lanka violating human rights and disrupting maritime livelihoods, and the need to strengthen bilateral negotiations and ensure swift repatriation and legal support for affected fishermen and their families." (171)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the potential for development or revival of ancient ports like Poompuhar to enhance maritime trade, tourism, undertake cultural preservation and the need to invest in restoration projects that integrate historical significance with modern economic opportunities for coastal regions." (172)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the persistent gender gap in India's higher judiciary undermining diversity and equitable representation in the justice system, and to implement affirmative measures and reforms to promote gender parity in judicial institutions." (173)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need for establishing Kendriya Vidyalayas in Mayiladuthurai or Kumbakonam." (174)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the establishment of an exclusive cluster or individual units for producing fishing nets and equipments for empowering local industries, reducing import dependency and supporting sustainable fisheries and initiatives for skill training, subsidies and technological upgradation for coastal communities." (175)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the importance of underwater archaeological explorations at Poompuhar to uncover ancient maritime history and promote heritage tourism, funding specialized expeditions, collaborating with experts and integrating findings into national cultural preservation efforts." (176)

11 SHRI G. KUMAR NAIK (RAICHUR): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about the deepening employment crisis particularly among youth, nor does it outline a coherent strategy for large-scale job creation and skill development aligned with the evolving needs of the economy." (177)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about targeted measures to be undertaken to strengthen educational access, skill acquisition and meaningful industry participation for Scheduled Castes and Scheduled Tribes to overcome the persistent disparities in learning outcomes, employability and representation in formal economic sectors." (178)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the stagnation and uneven outcomes in several Aspirational Districts, and the need for a renewed roadmap to address gaps in employment opportunities, education, healthcare and local economic development for focused and transformative intervention." (179)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the widespread protests by workers and trade unions against the labour codes, the uncertainty created by the repeal of MGNREGA and the continuing distress faced by poor and informal workers, including falling real wages, weak social security." (180)

12 SHRI SUBBARAYAN K. (TIRUPPUR): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about the implications of the decision of the US Administration to dissociate itself from 66 international organizations out of which 31 linked to United Nations (UN), involved in activities such as United Nations Framework Convention on Climate Change (UNFCCC) and Intergovernmental Panel on Climate Change (IPCC) and also others like the International Solar Alliance, UN Conference on Trade and Development (UNCTAD) etc. which may have disastrous effect on the activities of related sectors." (187)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the declining share of central funding in the centrally sponsored schemes (CSS) that could disproportionately affect poorer states adversely and will have serious impact on the implementation of such schemes." (188)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about India becoming world's fourth largest economy and the aggregate GDP comparisons though the per capita income which remains very low due to population size of our country." (189)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about India's nonreaction to the unilateral US tariff hike war and other major international developments such as the situation in Venezuela or statement threatening the annexation of Greenland." (190)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to provide Provident Fund (PF), Employees State Insurance (ESI) and other social security benefits to the "Scheme based workers" as per the recommendations of the 45th Indian Labour Conference." (191)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about gross underutilization of the funds under the Pradhan Mantri Gramin Sadak Yojana (PMGSY) in last two years and meagre utilisation during the current financial year." (192)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the state of India's Research and Development expenditure which is merely 0.6-0.7% of GDP placing the country at 38th position in the Global Innovation Index 2025." (193)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to reduce air pollution especially PM2.5 levels in the country to the globally acceptable levels." (194)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the promise made by the Government during the 2014 elections that the employment generation will be top priority." (195)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the Comptroller and Auditor General of India (CAG) report which has identified some glaring irregularities in the implementation of the centres flagship skills training initiative under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) in three phases from 2015 to 2022." (196)

13 SHRI D. M. KATHIR ANAND (VELLORE): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about the spirit of cooperative federalism and increasing centralisation of fiscal, administrative and legislative powers." (216)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the declining share of States in divisible tax revenue and the adverse impact of reduced fiscal transfers on development-oriented States." (217)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged structural deficiencies in the GST regime, including delayed compensation and loss of fiscal autonomy for States." (218)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the inequitable allocation of central funds due to which the fiscally disciplined and high-performing States have been suffering adversely." (219)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the adverse impact of the alleged excessive centralisation in education policy, undermining State innovation and local needs." (220)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged delays in wage payments under the rural employment schemes especially under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and the 60:40 sharing of expenditure under the Viksit Bharat Guarantee for Rozgar and Ajeevika Mission (Gramin) Act, 2025." (221)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged social inequities caused by uniform entrance examinations such as NEET." (222)

14 SHRI RAJEEV RAI (GHOSI): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about the urgent need to restore the Old Pension Scheme (OPS) for government employees in view of the fact that only around 3% of eligible employees are allegedly opting for Unified Pension Scheme (UPS)." (240)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the problems arising from the implementation of the UGC (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023 and the need to ensure regulatory parity and institutional equity between foreign and Indian higher-education institutions." (241)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the measures to ensure a dignified life for senior citizens, including the need for a National Commission for Senior Citizens to safeguard their rights, provide independent grievance redressal and improve policy coordination." (242)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the adverse impact and hardship caused to Indian exporters and small-scale industries due to unilateral hike in tariff on Indian exports by the United States of America." (243)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the high unemployment rate existing in the country and any roadmap to address the cause." (244)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the growing threat posed by deepfakes and artificial intelligence and the need for safeguards such as granting copyright over human faces, as adopted in countries like Denmark, to prevent misuse and protect individual dignity and privacy." (245)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the miserable conditions of the weaving industries particularly in Mau district and adjoining region of Eastern part of Uttar Pradesh and a need to improve the sector with adequate financial and relief packages, and alleviate the sufferings of weavers engaged in this sector and stopping the migration of large number of youth from the region." (246)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need for providing loan facility at subsidised rate of interest to farmers through primary cooperative banks, rural banks and commercial banks." (247)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to provide financial and marketing assistance to protect small and traditional industries and persons in retail trade in the wake of entry of big multinational companies and big industrial houses." (248)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the difficulties being faced by farmers due to lack of life insurance measures for farmers dying in harness and very limited coverage of the number of crops under the Pradhan Mantri Fasal Bima Yojana." (249)

15 SHRI MANISH TEWARI (CHANDIGARH): I beg to move:

That at the end of the motion, the following be added, namely:-

but regret that there is no mention in the Address about the tragic Ahmedabad air crash, the loss of precious lives therein and the absence of accountability, transparent investigation, and systemic reforms to ensure aviation safety." (250)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the inordinate delay in the Chandigarh Metro Rail Project, leading to cost escalation, traffic congestion, environmental degradation, and hardship to residents of the Tricity region." (251)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the recent bomb blast in Delhi, identifying the lapses in intelligence and urban security preparedness, and the measures taken to prevent such incidents in the future." (252)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the worsening pollution crisis across major cities, including severe air and water pollution, and the failure of existing action plans to protect public health." (253)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the continuous fall of the Indian rupee, its impact on inflation, imports, household savings, and the absence of a clear strategy to stabilise the currency." (254)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the adverse impact of increased tariffs imposed by the United States on Indian exports, and the lack of a robust diplomatic and trade response to safeguard Indian industry and employment." (255)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about aviation sector, including the failure of the UDAN scheme, closure or grounding of several regional airports, and the absence of connectivity in aspirational and remote regions." (256)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the untimely and devastating floods during the recent monsoon that severely affected Punjab, Haryana and Himachal Pradesh, causing loss of lives, crops, infrastructure and livelihoods." (257)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about India's increasing vulnerability to climate change, including extreme weather events, and the lack of a comprehensive national preparedness and adaptation strategy." (258)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the lack of regular desilting of dams and reservoirs across the country, resulting in reduced storage capacity, increased flood risks and water insecurity." (259)

16 श्री अभय कुमार सिन्हा (औरंगाबाद) : मैं प्रस्ताव करता हूँ:

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार राज्य में न्यायिक अवसंरचना के विस्तार, अतिरिक्त न्यायालयों की स्थापना, उच्च न्यायालय की दूसरी पीठ की स्थापना की आवश्यकता के बारे में कोई उल्लेख नहीं है।" (260)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में रेलवे के आधुनिकीकरण और विद्युतीकरण के दावों के बावजूद वर्षों से लंबित होने वाली गया डाल्टनगंज रेलवे लाइन-शेरघाटी सहित बिहार की अनेक स्वीकृत रेलवे परियोजनाओं और साथ ही इनके शीघ्र क्रियान्वयन हेतु किसी समयबद्ध कार्ययोजना अथवा स्पष्ट बजटीय प्रतिबद्धता के बारे में भी कोई उल्लेख नहीं है।" (261)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में विशेष औद्योगिक पैकेज, समान सुविधा केन्द्र, सस्ते ऋण एवं निवेश प्रोत्साहनों के संबंध में किसी स्पष्ट रोडमैप के बारे में कोई उल्लेख नहीं है।" (262)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार राज्य की दो अत्यंत महत्वपूर्ण जीवनरेखा सड़कों--डोभी राष्ट्रीय राजमार्ग तथा राष्ट्रीय राजमार्ग-गया-पटना 119 (एनएच-2) के निर्माण में हो रही अत्यधिक देरी, जो औद्योगिक, शैक्षणिक एवं सामाजिक विकास में गंभीर बाधा उत्पन्न कर रही है, के बारे में कोई उल्लेख नहीं है।" (263)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार के औरंगाबाद जिले में व्याप्त नल है पर पानी' की स्थिति 'नहीं और अनेक पंचायतों में नियमित जलापूर्ति नहीं होने से सरकारी आंकड़ों और जमीनी हकीकत के बीच स्पष्ट अंतर के दिखने तथा साथ ही, कोसी मेची नदी-इंटरलिकिंग परियोजना को राष्ट्रीय परियोजना घोषित करने की तात्कालिक आवश्यकता के बारे में कोई उल्लेख नहीं है।" (264)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

किंतु खेद है कि अभिभाषण में भारत को वैश्विक बौद्ध पर्यटन केंद्र के रूप में प्रस्तुत किए जाने के बावजूद बिहार के बौद्ध सर्किट, गया के विष्णुपद मंदिर कॉरिडोर परियोजना तथा औरंगाबाद के देव सूर्य मंदिर एवं उमगा मंदिर के संदर्भ में सड़क एवं रेल संपर्क, आवास, स्वच्छता, अंतरराष्ट्रीय कनेक्टिविटी और स्थानीय रोजगार सृजन हेतु किसी समय एवं समयबद्ध योजना के बारे में कोई उल्लेख नहीं है।" (265)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

किंतु खेद है कि अभिभाषण में जैसी योजनाओं 'लखपति दीदी के बावजूद राष्ट्रीय परिवार स्वास्थ्य सर्वेक्षण-5 (एनएफएचएस-5) के अनुसार बिहार में महिलाओं की कार्यबल भागीदारी कम होने तथासाथ हीछात्रावासों, कार्यस्थलों और सार्वजनिक स्थलों पर महिलाओं की सुरक्षा हेतु किसी राष्ट्रीय न्यूनतम मानक या जवाबदेही तंत्र के बारे में कोई उल्लेख नहीं है।" (266)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार के लोगों को बहुआयामी गरीबी से बाहर निकालने के लिए विशेष पैकेज प्रदान करने की आवश्यकता के बारे में कोई उल्लेख नहीं है।" (267)

HON. CHAIRPERSON: Shri G.M. Harish Balyogi.

(Interruptions)

17 SHRI G.M. HARISH BALAYOGI (AMALAPURAM): Hon. Chairperson, I rise today on behalf of my Telugu Desam Party to extend our support to the gracious Address delivered by the hon. President. The Address presents a confident national roadmap, anchored in reform, guided by inclusion and directed towards the long-term objective of building a strong, self-reliant and globally competitive India.

The vision of Viksit Bharat 2047 reflects a fundamental shift in governance, philosophy from managing short-term outcomes to shaping India's long-term economic and institutional capacity and strategic relevance in global economy. With India's potential growth rate approaching seven per cent, driven by sustained reforms and historical public investment, we are witnessing the emergence of a new development trajectory. *(Interruptions)*

माननीय सभापति : सभा की कार्यवाही तीन बजे तक के लिए स्थगित की जाती है ।

14.14 hrs

The Lok Sabha then adjourned till Fifteen of the Clock.
